

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 1
(IB)-2721/ND/2019
IA-947/ND/2021

IN THE MATTER OF:

Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs

Three C Shelters Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 23.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/IRP : Ms. Sonal Alagh, Advocate

For the Respondent :

ORDER

IA-947/ND/2021:

This is an application filed by the Resolution Professional under Section 19.

Notice to non-applicant/respondent M/s Orris Infrastructure Private Limited.

List the matter on **11.03.2021**.

Sd/-

SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)